

which will remain valid upto 31st March 1985.

(f) The production & sale projections for the next five years are given below :—

1984-85	—	20,000
1985-86	—	40,000
1986-87	—	60,000
1987-88	—	80,000
1988-89	—	1,00,000

The year wise allocation for each dealer/city has not yet been finalised.

Batteries manufactured by M/s.
Champion Industries Ltd.

4679. SHRI P. PARTHASARATHY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Jansons Limited at Sahibabad is now known as M/s. Champion Industries Limited, and are manufacturing batteries ;

(b) the type of batteries being proposed to be manufactured by them ;

(c) when this Company is likely to commence production in full swing ;

(d) whether they have any collaboration agreement with a Foreign Company ;

(e) if so, whether for having collaboration, they have taken the permission of Government ; and

(f) if not, the action taken against this company ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) to (c) M/s. Champion Industries Limited were formerly known as M/s. Jansons Electrics Limited. The company was issued industrial licence dated 11. 11. 1971 for the manufacture of dry cell batteries. The company commenced production in 1974, but the unit had to close down in October, 1975 due to certain problems. There has been recent change in the management of the company with a

view to restart the operation and to make the unit viable. The company has not so far reported the re-commencement of production but is reportedly likely to commence commercial production in near future under this new management.

(d) Yes, Sir.

(e) Yes, Sir.

(f) Does not arise.

Lock-Out of Metal Box India Ltd.

4680. SHRI KAMAL NATH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Head Office and Factories of Metal Box India Limited have been locked out for over four months ;

(b) if so, the reason for such lock out ;

(c) the steps Government have taken to remove the bottle-necks ; and

(d) whether the State Government have intervened and with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : (a) and (b) The Metal Box India Limited have reported that they have declared closure in their Paper and Plastic Factory at Calcutta from 18-7-1983 on account of heavy losses. Workmen of the other two factories of the Company in Calcutta, their Head Office and R&D establishments have gone on strike as a protest.

(e) and (d) The State Conciliation Machinery is seized of the matter. Several meetings have been arranged and the conciliation efforts are continuing to resolve the dispute.

Incentives for Labour Employed for
Cheroot/Cigar Industry

4681. SHRI RAJGOPALA RAO BODDEPALLY : Will the Minister of INDUSTRY be pleased to state :

(a) whether there are incentives for the labour employed in the hand-made cheroot/ciger industry in the country; and

(b) if so, the details of the incentives ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b) The various incentives for the labour employed in the hand-made cheroot/cigar industry in the country are available under different Acts & schemes administered by the Ministry of labour, as mentioned below :-

1. Bidi & Cigar Workers (Conditions of Employment) Act, 1966, which includes :-

- (a) Employees State Insurance Act, 1948.
- (b) Employees Provident Fund and Miscellaneous provisions Act, 1952.
- (c) Maternity Benefit Act, 1961.
- (d) Payment of Gratuity Act, 1972.
- (e) Workmen's Compensation Act, 1923.

2. Under the Bidi Welfare Cess Act and Bidi Workers Welfare Fund Act different schemes in the area of education, housing, medical facilities etc. are being provided.

स्वतन्त्रता सेनानियों से आवेदन पत्र प्राप्त करने की अन्तिम तिथि

4682. श्री सत्यनारायण जटिया : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या स्वतन्त्रता सेनानियों से जिनमें गोवा मुक्ति संघर्ष के स्वतन्त्रता सेनानी भी शामिल हैं; पेंशन के लिए आवेदन पत्र प्राप्त करने की कोई अन्तिम तिथि निर्धारित की गई थी; और

(ख) यदि हां, तो वह तारीख क्या है और क्या कोई अब भी आवेदन कर सकता है और तत्सम्बन्धी प्रक्रिया क्या है ?

गृह मन्त्रालय में राज्य मंत्री (श्री पी० बेंकटसुब्बया) : (क) और (ख) जी हां, श्रीमान, 1 31 मार्च, 1982 को स्वतन्त्रता सैनिक सम्मान पेंशन योजना के अन्तर्गत आवेदन पत्र प्राप्त करने की अन्तिम तारीख निर्धारित की गई थी। उस तारीख के बाद प्राप्त आवेदन पत्रों पर नियम के अनुसार कार्रवाई नहीं की जा रही है। फिर भी प्रस्तुत करने में विलम्ब अपवाद-स्वरूप वास्तविक और उपयुक्त मामलों में माफ कर दिया जाता है।

2. भूतपूर्व संसद सदस्यों से आवेदन पत्र प्राप्त करने की अन्तिम तारीख को 31-12-83 तक बढ़ा दिया गया है क्योंकि यह अभ्यावेदित किया गया था कि उनमें से कई ने संसद सदस्य के वेतन, भत्ते और पेंशन पर प्रतिबंध अधिनियम, 1954 (समय समय पर यथा संशोधित) जो भूतपूर्व संसद सदस्यों को पेंशन के अतिरिक्त सम्मान पेंशन प्राप्त करने का निर्बंध करता है के कारण आवेदन पत्र दाखिल नहीं किए थे। कथित प्रतिबंध को उक्त अधिनियम में संशोधन करके अब हटा दिया गया है जो 17-8-82 से लागू है। इसी प्रकार न्यू-गुयाना और पड़ोसी द्वीपों को भेजे गए भूतपूर्व आजाद हिन्द फौज के कामिकों को 31-12-83 तक आवेदन पत्र प्रस्तुत करने के लिए समय दिया गया है क्योंकि उनकी यातनाओं को मान्यता देने के आदेश जनवरी, 1983 में ही जारी किए गए थे। कोड़े लगाने की यातना पर आधारित सम्मान पेंशन के दावे भी स्वीकृत किए जा रहे हैं क्योंकि सम्मान पेंशन के प्रयोजन के लिए इस प्रकार की यातना को हाल में ही मान्यता दी गई है।